

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.251
TO BE ANSWERED ON 3RD FEBRUARY, 2023

FUNDS FOR PADDY FARMERS IN ANDHRA PRADESH

251 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of funds released by Central Government to the State of Andhra Pradesh for procurement of paddy during the last five years;
- (b) details of the actual payment made to the farmers from whom paddy has been procured during the last five years; and
- (c) details of the time frame within which the payment has been made to farmers from whom paddy has been procured during last five years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): The provisional food subsidy is released for distribution of issuable quantity of food grains under National Food Security Act (NFSA) and Other Welfare Schemes (OWS) to all Decentralized Procurement (DCP) States including Andhra Pradesh on the basis of their quarterly claims which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement allocation and distribution of issuable quantity of food grains, FCI's reconciliation, Utilization Certificate received, Economic Cost of food grains, etc. among others. The details of provisional food subsidy released to Government of Andhra Pradesh by Department of Food and Public Distribution (DFPD) for distribution of foodgrains under NFSA and OWS during the last five years are as under:

| S. No. | Year | Amount released (Rs. in Cr.) |
|--------|---------|------------------------------|
| 1. | 2017-18 | 6060.17 |
| 2. | 2018-19 | 4542.57 |
| 3. | 2019-20 | 7404.42 |
| 4. | 2020-21 | 8424.72 |
| 5. | 2021-22 | 9323.38 |
| 6. | 2022-23 | 4087.60 |
| | | (up to 31.01.2023) |

Besides, Food Corporation of India (FCI) also reimburses claims of State Government for quantum of foodgrains liquidated by them from DCP and Non-DCP States including Andhra Pradesh for undertaking procurement operations. This amount includes reimbursement of payment to farmers made by State/ its agencies for procurement of foodgrains from farmers. The cost paid by FCI for Procurement of Custom Milled Rice (CMR) from state agencies of Andhra Pradesh during the last five years is as follows:

| Year | Amount (Rs. in Cr) |
|------------------------------|---------------------------|
| 2017-18 | 4032.15 |
| 2018-19 | 4846.92 |
| 2019-20 | 6159.57 |
| 2020-21 | 6870.88 |
| 2021-22 | 2548.32 |
| 2022-23 (upto 03.12.2022) | 1397.73 |

(b) to (c): As per information received from State Govt. of Andhra Pradesh, details of the actual payment made to the farmers from whom paddy has been procured during the last five years is as under:-

| Financial year | Crop Season | Amount Paid to Farmers (Rs. in Crore) |
|-----------------------|--|--|
| 2017-18 | RMS 2016-17 (Rabi) | 2539.01 |
| | KMS 2017-18 (Kharif) | 6498.54 |
| 2018-19 | RMS 2017-18 (Rabi) | 2853.72 |
| | KMS 2018-19 (Kharif) | 7801.81 |
| 2019-20 | RMS 2018-19 (Rabi) | 4838.03 |
| | KMS 2019-20 (Kharif) | 8705.26 |
| 2020-21 | RMS 2019-20 (Rabi) | 6331.86 |
| | KMS 2020-21 (Kharif) | 8867.72 |
| 2021-22 | RMS 2020-21 (Rabi) | 6973.69 |
| | KMS 2021-22 (Kharif) | 7846.13 |
| 2022-23 | RMS 2021-22 (Rabi) | 5097.38 |
| | KMS 2022-23 (Kharif) (procurement under progress, data as on 23.01.2023) | 4773.65 |

As per information received from State Government of Andhra Pradesh, Aadhaar based payments are made to farmers directly to bank accounts on the basis of e crop and e KYC data shared by Agriculture Department and as per availability of funds with AP Civil Supplies Corporation.
